53. M/s. Scarsole Chemicals Ltd. Distt. Burdwan (W. Bengal). Factory: Dehra Dun (U. P.).

115

54. M/s. Commonwealth Spinning & Knitting Mills Pvt. Ltd., New Delhi. Factory : Ghaziabad.

55. M/s. Chowdhury Plast Ltd., New Delhi, Factory : Ghaziabad (U. P.),

56. Urmil Industrial Corpn. New Delhi. Factory : Ghaziabad (U. P.).

57. M/s. A. Kumar & Brothers, New Delhi. Factory : Ghaziabad (U.P.).

58. M/s. Biecco Lawrie Ltd. New Delhi. Factory: Naini (U. P.).

59. M/s. Hindustan Monark Pet. Ltd., New Delhi. Factory: Ghaziabad.

RECAMATIOM OF CHAMBAL VALLEY RAVINES

36. SHRI N. G. GORAY: DR. BHAI MAHAVIR: SHRI OM PRAKASH TYAGI: SHRI V. K. SAKHALECHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Government have formulated a plan to reclaim the Chambal \ alley ravines in cooperation with the Slate Government; if so, the details thereof: and
- (b) whether is is a fact that USSR has offered assitatice for such reclamation project

THE DEPUTY MINISTER IN THE MINISTRY OF iHOME AFFAIRS (SHRi F. H. MOHSIN): (a) Ati Officers' Team to work out plans for eradication of dacoity From the Chambal Valley has been set up by the Government of India. In consultation with the State Governments, this Team is engaged in the task of formulating its recommendations including those concerning ravine reclamation. No details have yet been finalised. State Governments have been making some suggestions in this regard.

(b) No, Sir.

†Transferred from the 8th May, 1972

Precipitated Calcium Carbonate Activiated Calcium Carbonate Hydrated Lime.

to Questions

Steel Pipes and Tubes,

Bright Bars.

Bright Bars.

Bright Bars.

Carbon Brushes.

- (i) Bicycle Lugs
- (ii) B. B. Shells
- (iii) Spokes and Nipples.
- (iv) Fabricated Steel Windows Steel Balls, pen-

CONTINUANCE OF LOTTERIES BY STATES

- 54. SHRI M. K. MOHTA: Will tin-Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government in consuitalion with various States have been con idering the question of continuance or otherwise of the lottery system in the country;
- (b; if so, the reaction of the State Governments with regard thereto and whether any decision has been taken by the Government of India in the matter?
- 1 HE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS(SHRI F.H. MOHSIN): (a) and (b) Government of India are considering enactment of a Central legislation for the regulation of State lotteries. Among other things, the legislation is likely to cover items like the amount of maximum prizes, the limits of commission, regulations about sale of lottery tickets of one State in another, number of lotteries that a State could organise, etc. At present, there is no proposal to ban running of lotteries by the State Governments.

{Transferred from the 9th May, 1972.